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Title: Introduction of the Child Development Programmes Coordination Agency Bill, 2016.

HON. DEPUTY SPEAKER: Item No.37, Shri Gajanan Kirtikar.

SHRI GAJANAN KIRTIKAR (MUMBAI NORTH WEST): Sir, I beg to move for leave to introduce a Bill to provide for the constitution of the Child Development Programmes Coordination Agency in order to ensure smooth functioning of child development programmes and achievement of targets for such programmes within a set timeframe.

HON. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the constitution of the Child Development Programmes Coordination Agency in order to ensure smooth functioning of child development programmes and achievement of targets for such programmes within a set timeframe ."

*The motion was adopted.*

SHRI GAJANAN KIRTIKAR: Sir, I introduce the Bill.